

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 440 of 1996

Monday, this the 15th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M T Philip, Deputy Commandant,  
Kerala Armed Police II Battalion,  
Muttikulangara, Palakkad. .... Applicant

By Advocate Mr N Nandakumara Menon.

Vs

1. The Union of India represented by the Secretary, Ministry of Home Affairs, New Delhi.
2. The State of Kerala, represented by the Chief Secretary, Secretariat, Thiruvananthapuram.
3. The Selection Committee for Selection to the Indian Police Service, Constituted under Regulation-3 of the Indian Police Service (Appointment by Promotion) Regulations 1955, represented by its Chairman, Union Public Service Commission, Sha jahan Road, New Delhi.
4. The Union Public Service Commission, represented by its Secretary, Union Public Service Commission, Sha jahan Road, New Delhi. .... Respondents

By Advocate Mr TPM Ibrahim Khan, Sr.CGSC for R 1,3 & 4(represented  
By Advocate Mr D Sreekumar for Respondent- 2.

The application having been heard on 15th April 1996,  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant, a member of the Kerala Armed Police Battalion, seeks a direction to consider his case for appointment in the Indian Police Service under (Appointment

by Promotion) Regulations, 1955. He has made A5 and A6 representations in this behalf. Second respondent will consider these representations, and pass appropriate orders thereon, before the next Select Committee meets. We make it clear that we have not expressed any opinion on the merits.

2 Application is disposed of as aforesaid. No costs.

Dated the 15th April, 1996.

  
P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

P/15-4

List of Annexures

Annexure A5: True copy of the representation sent by the Applicant to the Chief Secretary to Govt. of Kerala (2nd respondent) dated 7.2.1996.

Annexure A6: True copy of the representation sent by the applicant to the 2nd respondent dated 24.2.1996.